

**OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE NORTH  
DISTRICT, ROHINI COURT COMPLEX, DELHI**

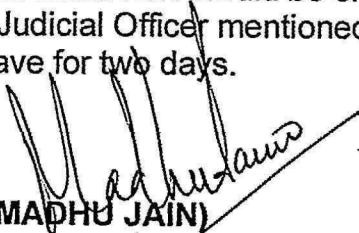
**ORDER**

In compliance to letter no. 3080-3091/DHC/Gaz-IIB/G-13/2023 dated 12.05.2023 of the Hon'ble High Court of Delhi, I hereby authorise the following Judicial Officers of Delhi Judicial Service to hear and dispose of urgent matters under Delhi Rent Control Act 1958 pertaining to North District during the period mentioned against their names in the summer vacation 2023.

S.No.	Name of Judicial Officers	Period of Detention
1.	Ms. Rajani Ranga Senior Civil Judge-cum-Rent Controller (North District)	12.06.2023 to 22.06.2023
2.	Ms. Niharika Kumar Sharma Administrative Civil Judge-cum-Commercial Civil Judge-cum-Additional Rent Controller (North District)	23.06.2023 to 28.06.2023 & 30.06.2023

Note: 1. The Ld. Judicial Officers mentioned above shall look after the said work in their respective court room and shall be assisted by their own court staff.

2. The Ld. Judicial Officers mentioned above at serial no.1 would be entitled to compensatory leave for six days & the Ld. Judicial Officer mentioned at serial no. 2 would be entitled to compensatory leave for two days.

  
(MADHU JAIN)

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT COMPLEX DELHI**

No. 17620-17680 F2(9)/Judl./Vac/North/2023 Dated. 29/5/23

**Copy forwarded for information & necessary action to:-**

1. The Registrar General, Hon'ble High Court of Delhi, New Delhi.
2. The Principal District & Sessions Judge, (HQ) Delhi.
3. The Principal District & Sessions Judge, (North-West), District Rohini Court Complex, Delhi.
4. The Judicial Officers concerned.
5. The Officer In-Charge/Controlling officer, Pool Cars, Tis Hazari & Rohini Court Complex, Delhi.

6. The DDO Accounts Branch, North District, Rohini Court Complex, Delhi.
7. All AOJs/Branch In-Charge, North District, Rohini Court Complex, Delhi.
8. The Secretary Bar Association, Rohini Court Complex, Delhi.
9. Dealing Clerk, Facilitation Centre, Rohini Court Complex, Delhi.
10. The Website Committee, North District, Rohini Court Complex, Delhi.
11. The Website Committee, (Hindi & English), Tis Hazari Court Complex, Delhi.
12. AOJ/Branch In-Charge, Filing Section, Rohini Court Complex, Delhi.
13. Personal Office of the Ld. PD&SJ, North District, Rohini Court Complex, Delhi.
14. Reader to the undersigned.
15. Notice Board (through Care Taking Branch).
16. Branch In-Charge, R&I for uploading on Layers

*M. K. Saini*

**PRINCIPAL DISTRICT & SESSIONS JUDGE  
NORTH DISTRICT ROHINI COURT COMPEX DELH**

*13/2*  
*W. K. Saini*